

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO. 805 OF 2009

LITTA SINGH & ANR. Appellant (s)
VERSUS

STATE OF RAJASTHAN Respondent(s)
(With appln. for bail and office report)

Date: 10/04/2013 This Appeal was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE P. SATHASIVAM
HON'BLE MR. JUSTICE M.Y. EQBAL

For Appellant(s) Mr. Sushil Kr. Jain, Adv.
Mr. Puneet Jain, Adv.
Mr. Anurag Gohil, Adv.
Ms. Ruchika Jain, Adv.
Ms. Pratibha Jain, Adv.

For Respondent(s) Dr. Manish Singhvi, AAG for Rajasthan
Mr. Amit Lubhaya, Adv.
Mr. Milind Kumar, Adv.

UPON hearing counsel the Court made the following
O R D E R

Heard Mr. Sushil Kumar Jain learned counsel appearing for the appellant commenced his arguments at 2.30 p.m. and was on his legs till the Court rose for the day.

The matter remained part heard.

[Usha Bhardwaj]
Court Master

[Savita Sainani]
Court Master